

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 05.05.2016

ORDER NO. 47 of 2016

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 37 of 2016 for CESTAT Delhi** to the extent indicated below:-

On 06.05.2016 at 02.30 P.M Hon'ble Sh. S.K.Mohanty, Member (Judicial) will hear the following part heard matters :

1. E/1229/2007-SM
2. ST/1765/2011-SM
3. E/54706/2014-SM
4. E/54707/2014-SM
5. E/54752/2014-SM
6. E/53386-53387/2015-SM

By Order


5/5/16
(A.Mohan Kumar)
Registrar

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5/5/16
Deputy Registrar